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Government of India/Bharat Sarkar Ministry of Corporate Affairs/Korporate Karya Mantralaya

'A' Wing, 5th Floor, Shastri Bhawan, New Delhi, the 01st February, 2017

NOTIFICATION

No.PFG(1105)/2016-Ad.I.....Shri Vineeth Abraham (CSL No. 6448), Under Secretary of Central Secretariat Service (CSS) has retired voluntarily from Government Service w.e.f. the forenoon of 01.02.2017 on the acceptance of his notice by the Competent Authority under Rule 48(A) of CCS (Pension) Rules, 1972 conveyed vide DoPT's OM No.17/1/2016-CS.I(U) dated 05.12.2016.

B. P. Paux

Deputy Secretary to the Govt. of India

The Manager, Government of India Press, Faridabad (Haryana) - alongwith Hindi Version

Endt. No. PFG(1105)/2016-Ad.I

Dated: 01st February 2017

- 1. Shri Vineeth Abraham, Under Secretary, Ministry of Corporate Affairs
- 2. PS to CAM/MOS
- 3. Office of Secretary/AS/DGCoA/JS(B)/JS(K)/JS(G)/JS(AC)/EA
- 4. The Pay and Accounts Officer, Ministry of Corporate Affairs, Paryavaran Bhawan, CGO Complex, New Delhi
- 5. Cash Section, Ministry of Corporate Affairs, New Delhi (2 copies)
- 6. All officers/Sections of MCA
- 7. Director, CS-I Division, Department of Personnel & Training, Lok Nayak Bhawan, Khan Market, New Delhi
- 8. e-Governance cell, to place it on MCA website under the 'Miscellaneous' column
- 9. EMD Manager
- 10. Hindi Section for translation
- 11. Pension File
- 12. Guard File 2017

(B.P. Pant)

Deputy Secretary to the Govt. of India